

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,  
JAIPUR BENCH, JAIPUR.

*Jaipur, the 24th day of August, 2006*

**ORIGINAL APPLICATION NO.485/2005**

CORAM :

HON'BLE MR.KULDIP SINGH, VICE CHAIRMAN

HON'BLE MR.J.P.SHUKLA, ADMINISITRATIVE MEMBER

Brajraj Singh,  
Assistant Farm Manager, (T-6),  
Central Sheep & Wool Research Institute,  
Avikanagar, District Tonk.

By Advocate : Shri C.B.Sharma

... Applicant

Versus

1. Union of India  
Through Secretary,  
Indian Council of Agricultural Research,  
Krishi Bhawan,  
New Delhi.
2. Director,  
Central Sheep & Wool Research Institute,  
Avika Nagar, District Tonk.
3. Director, Central Institute of Research  
On Goats, Makhdoom,  
Post Farah, Distt. Mathura (UP).
4. Director,  
Central Institute of Research on Buffalo,  
Sirsa Road, Hissar (Haryana).

By Advocate : - - -

... Respondents

**ORDER (ORAL)**

The applicant has filed this OA with the grievance that he has not been allowed the benefit of five yearly assessment due to pendency of disciplinary proceedings against him and the same has been finalised vide Ann.A/2. He is also being denied his due promotion to the post of T-5, for


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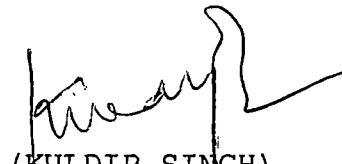
which he made a representation dated 31.8.2004 (Ann.A/7) but the same has not yet been decided nor any order has been passed thereon. Learned counsel for the applicant prays that a direction be issued to the respondents to decide applicant's representation.

2. In view of the above, respondents are directed to decide applicant's representation dated 31.8.2004 (Ann.A/7) with a reasoned and speaking order within a period of two months from the date of receipt of a copy of this order.

*If any grievance survive the applicant will be at liberty to approach Court again as per law be*

3. With these directions, the OA stands disposed of at the stage of admission.

  
(J.P. SHUKLA)  
MEMBER (A)

  
(KULDIP SINGH)  
VICE CHAIRMAN

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